

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2019 &**  
**IA NO. 561 OF 2019**

**Dated: 13<sup>th</sup> August, 2019**

**In the matter of:**

Maharashtra State Electricity Distribution Company Ltd.	....	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	....	Respondent(s)

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **24.09.2019.**

**COURT MASTER/PS**

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